

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

142. Company Appeal/78/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: PR. Commissioner of Income Tax

V/s.

Registrar of Companies Mumbai.

SECTION 252 (3) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

1. Adv Prachi Wazalwar a/w Adv Arusha Bapat for the Income Tax Department is present.
2. List on **16.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)